

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO. 106(ND)/2016
CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN
Hon'ble Member (J)

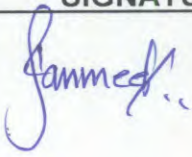
SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.02.2017

NAME OF THE COMPANY: Subhash Manocha & Ors.
Vs

M/s. Galaxy Sports Shoes Company Pvt. Ltd. & Ors.

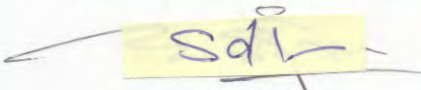
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of
the Companies Act 2013.

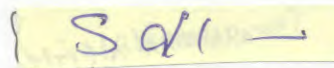
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ms. Manmeet Arora, Adv Mr. Sarad K. Sunny, Adv Mr. A.S.Chandhok, Sr. Adv. Ms. Arveena, Adv.		Resp. No. 1 Resp No. 1	

ORDER

Both the Learned Counsel are present. It is stated that the applicant is seeking directions from this Tribunal based on the orders passed on 16.11.2016 for which the Petitioner / non-applicant seeks time to file counter / reply. Let the counter / reply be filed on or before 23.02.2017 with a copy in advance served on the applicant. Rejoinder, if any, be filed by 27.02.2017.

Let the application be posted on 28.02.2017 for consideration.


(S.K.MOHAPATRA)
MEMBER (TECHNICAL)


(R.VARADHARAJAN)
MEMBER (JUDICIAL)